

2008, 6000 jobs (3000 jobs with Central funding and 3000 jobs with State funding) in the State Government of Jammu and Kashmir were to be provided to the Kashmiri migrants. The State Government has already provided 1917 jobs to the Kashmiri migrants under the Central funding component. The remaining posts could not be filled up due to stay on the recruitment process by the High Court of Jammu and Kashmir. The stay has now been vacated and the State Government has been requested to expedite the process to fill up the remaining posts at the earliest. Regarding 3000 jobs, which were to be provided with State funding, the State Government, citing poor financial condition of the State, requested that the same may also be funded by the Government of India. The Government of India agreed and approved another package, on 18th November 2015, for providing additional 3000 State Government jobs to the Kashmiri migrants and construction of 6000 transit accommodations in the Kashmir Valley for the Kashmiri migrants to whom state government jobs have been provided/ will be provided. The State Government of Jammu and Kashmir has requested to take necessary action to implement the package at the earliest.

#### **Funds for development of border areas**

878. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has formulated schemes/projects to meet the special developmental needs and well being of the people living in remote and inaccessible areas situated near the International Border to check their migration from there;

(b) if so, the details thereof;

(c) the quantum of funds allocated during the last three years to achieve the objectives of the said schemes and projects; and

(d) whether the funds allocated for the development of border areas have been diverted and misutilized and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) Government of India has been implementing a Border Area Development Programme(BADP) to meet the special developmental needs and well being of the people living in remote and inaccessible areas situated near the international border and to saturate the border areas with the entire essential infrastructure through the State Governments. The schemes/ works undertaken under the BADP relate to construction of roads, bridges, safe drinking water supply, agriculture and allied activities,

Swachh Bharat Abhiyan, construction of toilets particularly for women, infrastructure in health, education and sports sector, promotion of Rural Tourism/Border Tourism, etc.

(c) During the last three years (2013-14 to 2015-16) and current year 2016-17 the following amount has been allocated to the 17 States under BADP.

Year	Amount allocated (₹ in crore)
2013-14	990.00
2014-15	800.00
2015-16	990.00
2016-17	990.00

(d) No instance of diversion and misutilization of BADP funds has been noticed, so far.

#### **Multi-pronged strategy at disaster management**

879. SHRI SHAMSHER SINGH DULLO: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has mooted proposal to involve Civil Defence and Civil Society groups in tackling disaster mitigation efforts;

(b) if so, the details thereof;

(c) whether Government is contemplating devising a multi-pronged strategy aimed at disaster management in the future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The Civil Defence Act 1968 has been amended by the Civil Defence (Amendment) Act 2009 to include the disaster management as an additional role for the Civil Defence volunteers, while retaining its primary role of protecting the citizen and the property from hostile attack.

(c) and (d) The Central Government has undertaken a multi-pronged strategy for disaster management, by developing a holistic, proactive, multi-disaster oriented and technology driven strategy through a culture of prevention, mitigation, preparedness and response.

The strategy includes all aspects of disaster management including institutional and legal arrangements, financial arrangements, disaster prevention, mitigation and